

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No.392 / 2022

In the matter of : -

Prasoon Pant & Anr.

... Applicants

Versus

Union of India & Ors.

... Respondents

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Supreme Court, New Delh-1
Ch.: 011 - 23073983
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REPLY ON BEHALF OF
RESPONDENT NO. 8, GNIDA

Most Respectfully Showeth:-

1. In the present Original Application, this Hon'ble Tribunal is examining the issue of alleged illegal extraction of groundwater by the builders operating in Noida and Greater Noida.

2. In the Order dated 04.02.2025, this Hon'ble Tribunal was pleased to notice the finding of the Joint Committee, whereby out of the 63 projects examined by the said Joint Committee, 41 projects were found to be using groundwater, while the remaining 22 were not found to have been using groundwater. Therefore, with respect to these 22 projects, for further scrutiny, this Hon'ble Tribunal thought it appropriate that the source of water used by such projects for their construction be found out. The aforesaid Order also notes the submission made on behalf of the Project

Proponents of these 22 projects, that they have sourced their water from STPs (Sewage Treatment Plants) of Noida, Greater Noida and / or private suppliers.

3. It is submitted that pursuant to the Order dated 04.02.2025, the answering respondent issued further notices to the concerned 22 projects, asking for a reply in terms of this Hon'ble Tribunal's directions alongwith a disclosure of how much STP water had been sourced by them from the STP of the answering Respondent, GNIDA.

4. Out of these 22 projects, replies were received by the answering respondent from 10 project proponents, which are tabulated below:-

Sr. No.	Name and Address of Project	Date on which Notices Issued	Quantity of STP Water	Remarks
1	M/s Cherry County, ABAGroup-county infrastructure (P) Ltd. Plot No-GH-05B,T Sector-T-4, Greater Noida G. B. Nagar.	Jal/2025/98, dt. 24.04.2025 Jal/2025/289, dt. 10.06.2025	NOIDA STP 20,000 KL	

2	M/s Eros Sampoornam (Ajay Enterprises Pvt. Ltd.) Plot No-GH-01, Sector-4, Greater Noida G. B. Nagar.	Jal/2025/85, dt. 24.04.2025 Jal/2025/303, dt. 10.06.2025	GNIDA STP 10,605 KL	Verified by the Sewer Department, GNIDA
3	M/s Galaxy North Avenue, Plot No- GC-3/GH- 03, Sector-16C, Gaur City-2, Greater Noida G. B. Nagar.	Jal/2025/86, dt. 24.04.2025 Jal/2025/292, dt. 10.06.2025	NOIDA STP 36,000 KL	
4	M/s Galaxy Plaza, Plot No-GC3/ GH- 03, Sector 16C, Gaur City-2, Greater Noida, G.B. Nagar	Jal/2025/87, dt. 24.04.2025 Jal/2025/293, dt. 10.06.2025 Jal/2026/611, dt. 06.04.2026	NOIDA STP 36,000 KL	
5	M/s Galaxy Shoppe, Plot No- GC-3/GH- 03, Sector-16C, Gaur City-2, Greater Noida G. B. Nagar.	Jal/2025/88, dt. 24.04.2025 Jal/2025/294, dt. 10.06.2025	NOIDA STP 36,000 KL	

6	M/s Nirala Estate, (Promoter-Nirala Infratech(P) Ltd.) Plot No- GH-04, Sector-Techzone-4, Greater Noida, G. B. Nagar.	Jal/2025/89, dt. 24.04.2025 Jal/2025/295, dt. 10.06.2025	NOIDA STP 30,000 KL	
7	M/s. Paramount Emotions (Promoter Paramount Propbuild Pvt. Ltd.) GH-05A Sector-01 Greater Noida. G.B. Nagar.	Jal/2025/616, dt. 14.08.2025	NOIDA STP 6,500 KL GNIDA STP 6,500 KL Crossing Infrastructure Pvt. Ltd. STP 1,770 KL Premium Facility Management Pvt. Ltd. STP 2,255 KL	Verified by the Sewer Department, GNIDA, that 6,500 KL of STP water was procured from it.
8	M/s Samridhi Grand Avenue, Plot No-GH-09D, Sector- Techzone-IV, Greater Noida West, G. B. Nagar.	Jal/2025/83, dt. 24.04.2025 Jal/2025/299, dt. 10.06.2025 Jal/2025/618, dt. 14.08.2025	—	The project has not procured STP treated water from any government association/ project.

9	M/s Stellar Jeevan, (Promotor-Stellar Constellation Projects Pvt. Ltd.) Plot No- GH-03, Sector-1, Greater Noida. G. B. Nagar.	Jal/2025/92, dt. 24.04.2025 Jal/2025/300, dt. 10.06.2025	NOIDA STP 6,500 KL	
10	M/s Trident Embassy, (Promotor- Trident Infrahomes Ltd.) Plot No-GH-05B, Sector-1, Greater Noida West, G. B. Nagar.	Jal/2025/93, dt. 24.04.2025 Jal/2025/302, dt. 10.06.2025	NOIDA STP 1,40,000 KL	

5. There are 7 project proponents, who, even after receipt of notice, have not replied to them. Their status is as follows:-

Sr. No.	Name and Address of Project	Date on which Notices Issued	Quantity of STP Water	Remarks
1	M/s Amaatra Homes (Nandi Infratech Pvt. Ltd.), Plot No-GH-02C, Sector-2C, Sector-10, Greater Noida G. B. Nagar.	Jal/2025/81, dt. 24.04.2025 Jal/2025/304, dt. 10.06.2025 Jal/2025/607, dt. 14.08.2025		Notice has been received by the builder, but no reply to it has been given.

2	M/s Arihant Arden, (Promotor-Arihant Infrastructure Pvt. Ltd.) Plot No-GH-07A, Sector-1, Greater Noida G. B. Nagar.	Jal/2025/94, dt. 24.04.2025 Jal/2025/285, dt. 10.06.2025 Jal/2025/609, dt. 14.08.2025		Notice has been received by the builder, but no reply to it has been given.
3	M/s ATS Kabana High , (DAR Infra Ventures Pvt. Ltd.), Plot No-C-01, Sector-04, Haibatpur, Greater Noida, G. B. Nagar.	Jal/2025/97, dt. 24.04.2025 Jal/2025/288, dt. 10.06.2025 Jal/2025/612, dt. 14.08.2025		Notice has been received by the builder, but no reply to it has been given.
4	M/s Eco village-II, Plot No-GH-01. Sector-16B, Greater Noida G. B. Nagar.	Jal/2025/99, dt. 24.04.2025 Jal/2025/290, dt. 10.06.2025 Jal/2025/613, dt. 14.08.2025		Notice has been received by the builder, but no reply to it has been given.
5	M/s Emenox La Solara, Plot No-GH-GH-04, Sector-16, Greater Noida G. B. Nagar.	Jal/2025/100, dt. 24.04.2025 Jal/2025/291, dt. 10.06.2025 Jal/2025/614, dt. 14.08.2025		Notice has been received by the builder, but no reply to it has been given.
6	M/s Ratan Pearls, Plot No-GH-01, Sector-16, Greater Noida, G. B. Nagar.	Jal/2025/82, dt. 24.04.2025 Jal/2025/297, dt. 10.06.2025 Jal/2025/617,		Notice has been received by the builder, but no reply to it has been given.

		dt. 14.08.2025		
7	M/s Supertech Ltd., Ecovillage-1 Plot No-8, Sector-1, Greater Noida, G. B. Nagar.	Jal/2025/91, dt. 24.04.2025 Jal/2025/301, dt. 10.06.2025 Jal/2025/620, dt. 14.08.2025		Notice has been received by the builder, but no reply to it has been given.

6. 2 projects - M/s ATS Dolce & M/s ATS HomeKraft Nobility, although have not given a complete reply to the notice but claim to have procured 82,785 KL and 38,055 KL, respectively, from the answering respondent. Their status is tabulated below:-

Sr. No.	Name and Address of Project	Date on which Notices Issued	Quantity of STP Water	Remarks
1	M/s ATS Dolce , Phase-2 (Domus Greens Pvt. Ltd.) Plot No-GH- 12A, Sector-Zeta-1, Greater Noida G. B. Nagar.	Jal/2025/95, dt. 24.04.2025 Jal/2025/286, dt. 10.06.2025 Jal/2025/610, dt. 14.08.2025	GNIDA STP 82,785 KL	Verified by the Sewer Department, GNIDA
2	M/s ATS HomeKraft Nobility , Plot No-1/GH-04, Sector-4, Greater Noida G. B. Nagar.	Jal/2025/96, dt. 24.04.2025 Jal/2025/287, dt. 10.06.2025 Jal/2025/611, dt. 14.08.2025	GNIDA STP 38,055 KL	Verified by the Sewer Department, GNIDA

7. 2 projects, namely M/s Ajnara Sports City and M/s Sport Village, are not located at the addresses given by the Applicant. Their status is as follows:-

Sr. No.	Name and Address of Project	Date on which Notices Issued	Quantity of STP Water	Remarks
1	M/s Ajnara Sports City, Plot No-SC-02, K.P.-5, Sector-27, Greater Noida	Jal/2025/80, dt. 24.04.2025 Jal/2025/281, dt. 10.06.2025 Jal/2025/606, dt. 14.08.2025		The concerned project is not located at the given address.
2	M/s Sport Village, Plot No-SC-02, K.P.-05, Sector-27, Greater Noida, G. B. Nagar.	Jal/2025/84, dt. 24.04.2025 Jal/2025/298, dt. 10.06.2025 Jal/2025/619, dt. 14.08.2025		The concerned project is not located at the given address.

8. As regards the 1 remaining project- M/s North Avenue-II, the builder and the AoA have, both, refused to accept the notice issued by the answering Respondent, its status is as follows:-

Sr. No.	Name and Address of Project	Date on which Notices Issued	Quantity of STP Water	Remarks
1	M/s North Avenue-II, Plot No-GC-3/GH-03,	Jal/2025/90, dt. 24.04.2025 Jal/2025/296,		Builder and AOA, have refused to take the

	Sector-16C, Gaur City-2, Greater Noida, G. B. Nagar.	dt. 10.06.2025 Jal/2025/615, dt. 14.08.2025		notice.
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9. It is submitted that, out of the 22 projects, only 4 projects- M/s Ats Dolce, M/s ATS HomeKraft Nobility, M/s Eros Sampooranm & M/s Paramount Emotions (partially), have claimed to have procured water from GNIDA's STP, which claims have been verified by the Sewer Department of the answering respondent.

10. It is further submitted that vide Order dated 04.02.2025 this Hon'ble Tribunal had directed the Applicant to compile information regarding those projects that have claimed to have procured STP treated water or raw water from other sources. The list of the projects, which have claimed to have procured STP water from NOIDA/ GNIDA, as supplied by the Applicant is reproduced below:-

S. No.	Respondent No.	Project Name	No. of Borewells
1	Respondent No. 19	Gulshan Belina	1
2	Respondent No. 29	Sikka Kaamya Greens	2
3	Respondent No. 13	Coco County	1

4	Respondent No. 27- Galaxy Group	Galaxy Blue Sapphire Galaxy Diamond Plaza Galaxy Royale Galaxy Vega	1 1 1 1
5	Respondent No. 16- Mahagun Builders	Mahagun Mywoods Phase 1, 2 & 3 Mahagun Mantra 1 Mahagun Mantra 2	5 1 1
6	Respondent No. 12	Eros Sampooranam	0
7	Respondent No. 24	Arihant Arden	0
8	Respondent No. 25	Stellar Jeevan	0
9	Respondent No. 33	Cherry County	0
10	Respondent No. 27- Galaxy Group	Galaxy North Avenue-II	0

11. The answering respondent submits that in the table above, projects falling under serial numbers 5-10 are already included in the list of the 22 projects who were found, by the Joint Committee, to not have extracted ground water, and their status/ responses have already be dealt with in the preceding paragraphs.

12. For clarity, it is reiterated that M/S Eros Sampooranam has stated in its reply to GNIDA's notice that it has procured 10,605KL of STP treated water from GNIDA, which fact has been verified by the Sewage

Department of the answering respondent. M/S Arihant Arden has not replied to the notices issued by the answering respondent. M/S Stellar Jeevan and M/s Cherry County, in their responses, have stated that they have procured STP treated water from the NOIDA. M/s Galaxy North Avenue- II, has refused to accept the notices issued by the answering respondent. Accordingly, all those projects/ respondents who have chosen not to respond to the notices issued by the answering respondent, may be directed by this Hon'ble Tribunal to disclose the source of water used by them for construction of their respective projects.

13. The projects falling at serial nos. 1-5 of the table in para 10 above, are mentioned in the list of the 41 projects which the Joint Committee has found to be using ground water.

14. Although this Hon'ble Tribunal is presently concerned with the 22 projects which were found not to have been using ground water, in the interim, the answering respondent places the following in respect of the projects falling in serial numbers 1-5 of the above-mentioned table:-


- 1) Gulshan Belina- In its response to the answering respondent's notices, it has been stated that the project has procured 3,300 KL of STP water.

- 2) Sikka Kaamya Greens- In its response to the answering respondent's notices, it has been stated that 412 KL of STP water has been procured by it.
- 3) Coco County- in response to the answering respondent's notices, a reply was received, wherein it has been stated that 13,500 KL of STP water has been procured by the Project.
- 4) Galaxy Group- No reply has yet been received by the GNIDA from any of the projects in this group.
- 5) Mahagun Builders- Although no reply in respect of Mahagun Maantra 1 & 2 has been received, reply has been received from the project Mahagun Mywoods, wherein it has been stated that STP water to the tune of 2,46,680 KL has been procured by it.

15. In light of the factual position submitted above it is prayed that this Hon'ble Tribunal may graciously be pleased to taken this reply on record and pass such orders as t may deem fit and proper.

Dated: 22.04.2026

Respondent no. 8, GNIDA
through


SHIVAM SAKSENA
Advocate



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AFFIDAVIT

I, Vinod Kumar Sharma S/o Krishna Gopal Sharma aged about 56 years resident of A-74, Sector 71, Noida, do hereby solemnly affirm and state as under :

1. That the Deponent is presently posted as Senior Manager (Jal) with the Respondent No. 8 Authority and as such I am competent and authorized to affirm this affidavit on behalf of the answering Respondent.



2. I state that the accompanying Reply has been drafted under my instructions and I state that the contents there of are true and correct to my knowledge as derived from the records of the case.

[Signature]
DEPONENT

VERIFICATION:

Verified at Gr. Noida on this the day of April., 2026 that the contents of the this affidavit are true and correct to my knowledge as derived from the records of the case and nothing stated therein is false and nothing material has been concealed there from.

Certified that Before the National Green Tribunal
Principal Bench New Delhi
S/o Sh. Vinod Kumar Sharma
Res. A-74 Sector 71 Noida
Identified by Shri. self
Presented his affidavit before me today date
and verified the contents of the same
22/04/2026
Vijay Pal Singh
Advocate
G.B. Nagar (U.P.)

[Signature]
DEPONENT